

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

3. IA 1549/2024 In C.P. (IB)/1009(MB)2022

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2024**

**NAME OF THE PARTIES: Central Bank Of India Through Resolution  
Professional Mr. Jitendra Palande  
IN THE MATTER OF  
Central Bank of India Through  
Resolution Professional Mr. Jitendra  
Palande**

**V/s**

**Vinay Prabhakar Phadnis**

**Section: 95(1), 60(5) of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA No. 1549/2024:-** Counsel, Pawan Kulkarni a/w Mr. Darshit Dave appeared for the Applicant. None has appeared for the Respondent. Counsel for the Applicant is directed to intimate the next date of hearing to the Respondent. Registry is directed to issue court notice to the Respondent intimating the next date of hearing. List the IA No. 1549/2024 on **17.05.2024** for hearing.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

05.04.2024  
Sushil

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**